

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

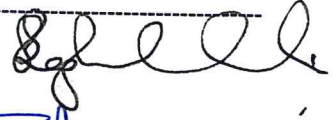


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 741/16 in CP 272/16	TP 214/17	For hearing	391/ 394	Citrix R&D India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Raghuram Cadambri 9900039859	Petitioner	
2. Pramod Kumar	Rep. of ROC	
3. C. Lakshmi	Expt. ROC	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is absent. For hearing list it on 22/01/2018.


Member (T)


Member (J)